

## Calcutta High Court (Appellate Side)

Scrutiny List From 15-07-2021 To 15-07-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRA	233/2021	MARADONA SEIKH@ MARA SK	SNEHANSU MAJUMDER	05-08-2021	1) SIGNATURE OF THE ADVOCATE IS MISSING ON THE CORRECTION PLACE AT PAGE 3 OF THE PETITION.
2	CRM	4825/2021	MANTAZ ALI AND OTHERS	JOYDIP BANERJEE	05-08-2021	LOWER COURT AS WELL AS HIGH COURT REJECTION DETAILS ARE NOT PROPERLY MENTIONED AT PARA ONE OF PAGE NUMBER THREE.
3	CRM	4828/2021	CHAYAN BISWAS @ NAKUL BISWAS	PARIKSHIT GOSWAMI	05-08-2021	1) VAKALATNAMA IS NOT PROPERLY FILLED UP. 2) NO STAMP IS AFFIXED ON THE PHOTO ID.
4	CRM	4833/2021	TAPAS SAHA	SADHANA BHATTACHARJEE	05-08-2021	THROUGHOUT THE FILE THE ST AND SC NUMBER ARE WRONGLY WRITTEN.
5	CRR	1474/2021	HRIDAY CHANDRA MANDAL	RAJNANDINI DAS	05-08-2021	1) ORDER NUMBER ON THE FIRST PAGE OF THE PETITION DOES NOT TALLY WITH THAT OF CERTIFIED COPY OF THE ORDER. 2)PHOTOCOPY OF THE ORDER IS NOT PROVIDED.
6	WPA	11636/2021	PRAVAS KUMAR MONDAL	SK JAYED HOSSAIN	05-08-2021	WRONG ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING)
7	WPA	11650/2021	SHRABANI KUOR AND OTHERS	SANDIP KUMAR MONDAL	05-08-2021	1. PIN CODES OF THE PETITIONER NO. 16 AND 17 ARE MISSING.
8	WPA	11668/2021	HANESH CHANDRA SARKAR AND ORS	SABITA KHUTIA	05-08-2021	1. NAME OF THE HONBLE CHIEF JUSTICE (ACTING) HAS WRONGLY BEEN INSCRIBED.
9	WPA	11687/2021	FIAZ AHMED KHAN	TANUKA BASU	05-08-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING)
10	WPA(P)	207/2021	BIRENDRA NATH MAHATO	ASHOKE HALDER	05-08-2021	THE SALUTATION OF THE HONOURABLE CHIEF JUSTICE IS NOT RIGHT.
11	WPLRT	28/2021	SHYAMAL KANTI NASKAR AND OTHERS	GORA CHAND SAMANTA	05-08-2021	1. LIST OF DATES AND SYNOPSIS EXCEEDS THE STIPULATED LIMIT OF 2 PAGES.  2. SETTING ASIDE THE ORDER IS WRONGLY WRITTEN AS SITTING ASIDE IN PAGE-14

